

Nomination of cases by Hon'ble The Chief Justice on 26/08/2015			
Sl no.	Case details	Nominated to-	File delivered in section
Larger Bench			
1	Writ A – 43622/2015	Place before a Full Bench consisting of DB presided over by Hon'ble the Chief Justice and Hon'ble Dilip Gupta, J.	Writ A-II Section on 27/08/2015
DB of Hon....., J			
2	Spl. A. - 1877/2012	Hon'ble the Chief Justice	Spl. A. Section on 27/08/2015
3	Spl. A. - 1878/2012	Hon'ble the Chief Justice	Spl. A. Section on 27/08/2015
4	Writ Tax – 203/2005	Hon. Dilip Gupta, J.	Writ Tax Section on 27/08/2015
5	Writ Tax – 1156/1987 with Writ Tax – 1651/2011 with F.A. - 398/1985	Hon. Tarun Agarwala, J. along with connected cases (for final disposal)	Writ Tax Section on 27/08/2015
6	Writ C – 53371/2014 (Modification Application)	Hon. Arun Tandon, J.	Writ C-II Section on 27/08/2015
7	Writ C – 4677/2015	Hon. Arun Tandon, J.	Writ C-II Section on 27/08/2015
8	Writ A – 46742/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 26/08/2015
9	Writ C – 1045/1976	Hon. Dilip Gupta, J.	Writ C-II Section on 27/08/2015
10	Writ Tax – 1484/2011	Hon. Dilip Gupta, J.	Writ Tax Section on 27/08/2015
In DB as a member			
11	Writ Tax – 1577/2007 (Review Application)	Hon. Shashi Kant, J.	Writ Tax Section on 27/08/2015
12	Writ Tax – 1062/2007 (Review Application)	Hon. Shashi Kant, J.	Writ Tax Section on 27/08/2015
13	Writ Tax – 126/2010 (Review Application)	Hon. Shashi Kant, J.	Writ Tax Section on 27/08/2015
14	Spl. A. - 76/2009 (Review Application)	Hon. Mukhtar Ahmad, J.	Spl. A. Section on 27/08/2015
Bench Comprising			
15	C. E. A. - 187/2015 with C. E. A. - 188/2015 with C. E. A. - 189/2015 with W. P. - 289/14	Hon'ble the Chief Justice and Hon. Dilip Gupta, J.	STR/TTR Section on 27/08/2015
16	Writ A – 15290/2009 (Review Application)	Hon. Arun Tandon, J. and	Writ A-II Section on 27/08/2015

		Hon. Vijay Lakshmi, J.	
17	Spl. A. - 83/2010 (Review Application)	Hon. Arun Tandon, J. and Hon. Sunita Agarwal, J.	Spl. A. Section on 27/08/2015
18	Spl. A. - 418/2011 (Clarification/ Modification Application)	Hon. Arun Tandon, J. and Hon. Arvind Kumar Mishra, J.	Spl. A. Section on 27/08/2015
Hon....., J.			
19	Writ C – 68334/2005	Hon. Sunita Agarwal, J.	Writ C-I Section on 27/08/2015
20	Writ A – 43919/2015	Hon. V. K. Birla, J.	Writ A-II Section on 27/08/2015
21	Writ A – 43912/2015	Hon. V. K. Birla, J.	Writ A-II Section on 27/08/2015
22	Writ A – 43907/2015	Hon. V. K. Birla, J.	Writ A-II Section on 27/08/2015
23	Bail – 13850/2015 with Bail – 5181/2015	Hon. Ramesh Sinha, J.	Bail Section on 27/08/2015
24	A482 – 6806/2015	Hon. Pankaj Naqvi, J.	U/S 482 Section on 27/08/2015
25	A482 – 39717/2011	Hon. Ramesh Sinha, J.	U/S 482 Section on 27/08/2015
26	Civil Revision – 127/1989	Hon. Ran Vijai Singh, J.	Spl. A. Section on 27/08/2015
27	A227 – 4541/2015	Hon. Suneet Kumar, J.	Computer Fresh Section on 27/08/2015
28	A227 – 4550/2015	Hon. Suneet Kumar, J.	Computer Fresh Section on 27/08/2015
29	A227 – 4536/2015	Hon. Suneet Kumar, J.	Computer Fresh Section on 27/08/2015
30	A227 – 4548/2015	Hon. Suneet Kumar, J.	Computer Fresh Section on 27/08/2015
31	A227 – 4538/2015	Hon. Suneet Kumar, J.	Computer Fresh Section on 27/08/2015
32	A227 – 4537/2015	Hon. Suneet Kumar, J.	Computer Fresh Section on 27/08/2015
33	A227 – 4539/2015	Hon. Suneet Kumar, J.	Computer Fresh Section on 27/08/2015
34	A227 – 4540/2015	Hon. Suneet Kumar, J.	Computer Fresh Section on 27/08/2015
35	A227 – 4543/2015	Hon. Suneet Kumar, J.	Computer Fresh Section on 27/08/2015

36	A227 – 4542/2015	Hon. Suneet Kumar, J.	Computer Fresh Section on 27/08/2015
37	A227 – 4544/2015	Hon. Suneet Kumar, J.	Computer Fresh Section on 27/08/2015
38	A227 – 4545/2015	Hon. Suneet Kumar, J.	Computer Fresh Section on 27/08/2015
39	A227 – 4546/2015	Hon. Suneet Kumar, J.	Computer Fresh Section on 27/08/2015
40	A227 – 4547/2015	Hon. Suneet Kumar, J.	Computer Fresh Section on 27/08/2015
41	A227 – 4549/2015	Hon. Suneet Kumar, J.	Computer Fresh Section on 27/08/2015
42	Crl. W. P. - 47818/2015	Hon. Sunita Agarwal, J.	Computer Fresh Section on 26/08/2015
Appropriate Court dealing with such matters			
43	Crl. A. - 6890/2007 with Crl. A. - 6401/2007	Appropriate Court dealing with such matters	Crl. A. Section on 27/08/2015
44	Crl. A. - 6370/2011 with Crl. A. - 6682/2011	Appropriate Court dealing with such matters	Crl. A. Section on 27/08/2015
45	Crl. A. - 1848/2012	Appropriate Court dealing with such matters	Crl. A. Section on 27/08/2015
46	Crl. A. - 1037/2011 with Crl. A. - 493/2011	Appropriate Court dealing with such matters	Crl. A. Section on 27/08/2015
47	Bail – 10728/2015 with Bail - 26398/2014	Appropriate Court dealing with such matters	Bail Section on 27/08/2015
48	Bail – 29510/2015 with Bail - 18405/2014	Appropriate Court dealing with such matters	Bail Section on 27/08/2015
49	Bail – 23258/2015 with Bail - 27010/2014	Appropriate Court dealing with such matters	Bail Section on 27/08/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J. R. (LISTING)
27/08/2015